THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) No, Sir. Statutory inquiries in respect of three consequential train accidents occurred in the recent past on Indian Railways (IR) *i.e.* derailment of Train No. 19321 Indore-Rajendra Nagar Terminal (Patna Express) on 20.11.2016 on Jhansi-Kanpur section of North Central Railway, derailment of Train No.12987 Sealdah-Ajmer Express at Rura station on 28.12.2016 on Allahabad-Kanpur section of Allahabad Division of North Central Railway and derailment of Train No.18448 Jagdalpur-Bhubaneswar Hirakhand Express at Kuneru station on Singapuram Road-Vizianagaram Section of East Coast Railway on 21.01.2017 have been ordered to determine the causes to be conducted by the Commissioner of Railway Safety, Eastern Circle, Koltata, the Commissioner of Railway Safety, Northern Circle, New Delhi and the Commissioner of South Central Circle, Secunderabad respectively under the Ministry of Civil Aviation.

(b) and (c) Statutory inquiry into Railway accidents by the Commissioner of Railway Safety takes input from a number of stakeholders and the inquiry looks into all aspects of the accident from information of accident to medical attention and relief, restoration, composition and marshalling order of the train, damage and disposition, local conditions like site conditions, type of tracks, signalling, system of working etc. and includes relevant evidence and tests if any. The inquiry report also analysis whether the accident could have been averted by any action of others and inadequacies in the system of working.

## Expenditure incurred by railways in giving compensation

- 2703. SHRI MD. NADIMUL HAQUE: Will the Minister of RAILWAYS be pleased to state:
- (a) the total number of incidents of train accidents, derailments and other such incidents occurred in the country post 2014;
  - (b) the total number of casualties occurred in these incidents;
- (c) the average individual compensation given to the family of those died in these incidents; and
- (d) the total expenditure incurred by Railways in giving compensation to the injured and to the family of those who died in such incidents since 2014?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) Number of consequential train accidents/derailments (including accidents at Unmanned Level Crossings (UMLC) caused due to negligence of road

vehicle users) in the last two years *i.e.* 2014-15, 2015-16 and the current year from 1st April, 2016 to 28th February, 2017 are given below:—

Year	No. of Consequential Train Accidents/	Killed	Injured	
derailments				
2014-15*	135	292	457	
2015-16@	107	122	188	
2016-17#	99	235	371	
(01.04.2016 to				
28.02.2017)				

<sup>\*</sup>In 2014-15 out of 135, 50 consequential train accidents occurred at UMLCs caused due to negligence of road vehicle users. In these accidents, 130 persons were killed and 85 got injured.

- (c) The amount of compensation given to the next of kin of the deceased in train accidents was  $\stackrel{?}{\sim} 4,00,000$ /- till 31.12.2016 and the same has been revised to  $\stackrel{?}{\sim} 8,00,000$ /- w.e.f. 01.01.2017.
- (d) Amount of compensation paid by Railways to the injured, and to the family of those who died in the train accidents since 2014 is as under:—

Year	Compensation paid by Indian Railways
2014	₹ 129.17 Lakh
2015	₹ 153.56 Lakh
2016	₹ 388.49 Lakh
2017	₹ 38.84 Lakh
(01.01.2017 to 19.03.2017)	
Total	₹ 710.06 Lakh

Note: The compensation paid in a year need not necessarily relate to the accidents/casualties in that year alone. This amount depends upon the number of cases which are finalized in a particular year irrespective of the year(s) in which the accident they pertain to, have occurred.

## Implications of implementation of Seventh Pay Commission

2704. SHRI MOHD. ALI KHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that implementation of the Seventh Pay Commission recommendations has serious financial implications on Indian Railways, if so, the estimated additional financial implication over staff and pensioners; and

<sup>@</sup>In 2015-16 out of 107, 29 consequential train accidents occurred at UMLCs caused due to negligence of road vehicle users. In these accidents, 58 persons were killed and 41 got injured.

<sup>#</sup>In 2016-17 (upto February, 2017) out of 99, 17 consequential train accidents occurred at UMLCs caused due to negligence of road vehicle users. In these accidents, 34 persons were killed and 16 got injured.